

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

O.A.NO. 060/01289/2018 Date of order:- 07.12.2018.

Coram: **Hon'ble Mr. Sanjeev Kaushik, Member (J)**
Hon'ble Mrs. Ajanta Dayalan, Member (A).

Bindu Rani d/o Shri Raj Singh, r/o House NO.94, Ist floor, Village Sarangpur, U.T. Chandigarh, near Gurdwara-160014.

.....Applicant.

(By Advocate :- Mr. D.R.Sharma)

Versus

1. U.T.Chandigarh through its Secretary, Department of Education, U.T. Secretariat, Sector 9, Chandigarh-160009.
2. Director Higher Education, U.T.Secretariat, Sector 9, Chandigarh-160009.
3. Principal, Post Graduate Government College, Sector 11, Chandigarh-160011.
4. Ms. Parminder Kaur, working as Resource Person(Assistant Professor) (English), Post Graduate Government College, Sector 11, Chandigarh-160011.

...Respondents

O R D E R (Oral).

Sanjeev Kaushik, Member (J):

Learned counsel for the applicant seeks permission to withdraw the present petition enabling him to file fresh one as he has not complied with the last two orders. Ordered accordingly.

**(SANJEEV KAUSHIK)
MEMBER (J)**

**(AJANTA DYALAN)
MEMBER (A).**

Dated:-07.12.2018.

Kks